

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2240
TO BE ANSWERED ON 20.12.2022**

WELFARE OF DESTITUTE AND AGED PERSONS

**†2240. SHRI RODMAL NAGAR:
SHRI GAJENDRA SINGH PATEL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the welfare schemes under implementation meant for welfare of a large number of destitutes and aged persons in the country;
- (b) the number of voluntary organizations working towards welfare of such persons in the country;
- (c) the number of NGOs functioning presently in Madhya Pradesh towards welfare of aged persons;
- (d) whether any grants are being provided to them by the Government, if so, the details thereof; and
- (e) whether the Government provides any grants to States to facilitate them to keep the destitute and aged persons in old age homes to benefit such persons, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): The Department of Social Justice and Empowerment is implementing Atal Vayo Abhyuday Yojana (AVYAY) for the welfare of senior citizens. The Scheme has following components for senior citizens:-

- (i) Integrated Programme for Senior Citizens (IPsRC)- (particularly for destitute senior citizens)- Grant in aid is provided to implementing agencies for running and maintenance of senior citizen homes, continuous care homes, etc. Facilities like shelter, nutrition, medicare and entertainment are provided free of cost to indigent senior citizens living in Sr. Citizen homes.

The other programmes under the scheme which is for all senior citizens, including destitute senior citizens are:-

(ii) Rashtriya Vayoshri Yojana (RVY)- This programme includes all BPL senior citizens or those having a monthly family income upto Rs.15,000 who suffer from age related disabilities/ infirmities. Free of cost assisted devices are provided on a need based assessment through organisation of camps.

(iii) Promoting Silver Economy –to encourage the entrepreneurs to think about the problems of the elderly and come out with innovative solutions, a financial assistance of upto Rs. 1 crore is provided through an open invitation on a portal namely Seniorcare Ageing Growth Engine (SAGE).

(iv) Help line for Sr Citizens on Toll free number 14567 namely 'Elderline' was launched on date 01.10.2021 for grievance redressal of Senior Citizens and to generate awareness about the Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act, 2007 and Government Policies.

Under the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) of the the Ministry of Rural Development senior citizens upto the age of 79 years are provided ₹ 200 per month as old age pension. The pension amount is increased to ₹ 500 per month on attaining the age of 80 years.

(b): Presently 414 NGOs/ Voluntary Organisations are being assisted under IPSrC across the country.

(c): 12 NGOs/ VOs are working in Madhya Pradesh.

(d): State/ UT wise details of grant in aid provided to NGOs/ VOs, including for Madhya Pradesh, are at **Annexure**.

(e): The Department of Social Justice and Empowerment does not provide grant in aid to States for old age homes.

**Annexure to reply of Parts (a) to (e) of Lok Sabha Starred Question No. † 2240
to be answered on 20.12.2022**

Sl. No.	States/Uts	2020-21		2021-22		2022-23 (as on dated 14.12.2022)	
		Grants released in lakh	Beneficiaries (No.)	Grants released in lakh	Beneficiaries (No.)	Grant released in lakh	Beneficiaries (No.)
1	Andhra Pradesh	1548.91	16275	1259.01	21050	321.28	10400
2	Bihar	28.35	50	0.00	0	0.00	0
3	Chhattisgarh	72.28	150	46.37	225	27.36	50
4	Goa	18.90	50	0.00	0	0.00	0
5	Gujarat	150.19	1500	86.99	250	0.00	0
6	Haryana	382.77	1175	241.81	1050	96.04	275
7	Himachal Pradesh	27.09	4850	18.07	25	7.72	25
8	Jharkhand	29.06	75	42.75	100	21.25	50
9	Karnataka	1035.45	6370	790.55	1420	65.69	125
10	Kerala	59.94	100	33.78	100	0.00	0
11	Madhya Pradesh	266.22	475	175.45	450	15.11	75
12	Maharashtra	1301.12	6895	585.86	5915	206.86	600
13	Odisha	1769.61	12895	1484.26	12470	252.89	600
14	Punjab	50.81	675	6.21	600	0.00	0
15	Rajasthan	256.86	550	296.24	750	39.28	150
16	Tamil Nadu	1358.98	21320	1428.56	31895	76.38	150
17	Telangana	410.50	5450	302.58	10050	31.35	50
18	Uttar Pradesh	549.94	965	754.51	1595	233.38	670
19	Uttarakhand	45.92	75	16.08	25	7.97	25
20	West Bengal	653.74	15300	338.50	15150	96.55	250
21	A & N Island	0.00	0	0.00	0	0.00	0
22	Chandigarh	0.00	0	0.00	0	0.00	0
23	Dadra Nagar Haveli & Daman and Diu	0.00	0	0.00	0	0.00	0
24	Lakshadweep	0.00	0	0.00	0	0.00	0
25	Delhi	86.42	125	36.15	25	12.04	75
26	Pondicherry	2.20	25	41.16	125	16.66	50
27	Arunachal Pradesh	59.09	125	15.58	50	0.00	0
28	Assam	948.62	29995	696.15	25365	189.15	5295
29	Jammu and	0.00	0	0.00	0	0.00	0

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		Grants released in lakh	Beneficiaries (No.)	Grants released in lakh	Beneficiaries (No.)	Grant released in lakh	Beneficiaries (No.)
	Kashmir						
30	Ladakh	0.00	0	0.00	0	0.00	0
31	Manipur	1052.11	10750	518.60	10450	98.79	300
32	Meghalaya	29.05	100	93.96	200	0.00	0
33	Mizoram	19.17	25	0.00	0	0.00	0
34	Nagaland	13.90	50	10.72	50	0.00	0
35	Sikkim	0.00	0	0.00	0	0.00	0
36	Tripura	31.07	50	0.00	0	0.00	0
	Grand Total	12258.27	136440	9319.90	139385	1815.75	19215
